Annex I

Details of Gross Advances, Gross NPAs, Net Advances and Net NPAs

Part A

	(Rs. in Crore up to two decimals)				
Particulars			Amount		
1.	Standard Advances				
2.	Gross NPAs *				
3.	Gross Advances ** (1+2)				
4.					
5.	Deductions				
		sions held in the case of NPA Accounts as per asset classification ding additional Provisions for NPAs at higher than prescribed it.			
	(ii) DICG	C / ECGC claims received and held pending adjustment			
	((((((((((((((((((((payment received and kept in Suspense Account or any other account			
		nce in Sundries Account (Interest Capitalization - Restructured unts), in respect of NPA Accounts			
		ng Provisions***			
6.	Net Advances (3-5)				
7.	Net NPAs {2-5(i + ii + iii + iv + v)}				
8.	Net NPAs as percentage of Net Advances (7/6) (in %)				
*	Principal dues of NPAs plus Funded Interest Term Loan (FITL) where the corresponding contra credit is parked in Sundries Account (Interest Capitalization - Restructured Accounts), in respect of NPA Accounts.				
**	For the purpose of this Statement, 'Gross Advances' mean all outstanding loans a advances including advances for which refinance has been received but excluding rediscounted bills, and advances written off at Head Office level (Technical write off)				
***	Floating Provisions would be deducted while calculating Net NPAs, to the extent, banks have exercised this option, over utilising it towards Tier II capital.				

Part B

Supplementary Details

	(Rs. in Crore up to two decimals			
	Particulars	Amount		
1.	Provisions on Standard Assets in Part A above			
2.	Interest recorded as Memorandum Item			
3.	Amount of cumulative Technical Write - Off in respect of NPA accounts reported in Part A above			